GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2010 ANSWERED ON 28TH JULY 2022

ULUNDURPET-SALEM NH-79

2010. SHRI A.K.P. CHINRAJ:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received any representation regarding completion of work on NH-79 between Ulundurpet and Salem;
- (b) the time frame set to complete the pending works on NH-79; and
- (c) the reasons for collection of toll before completion of the four-lane stretch on the said NH?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b) Yes Sir. Representations have been received for 4 laning of 8 bypasses in Ulundurpet-Salem section of NH 79 in the State of Tamil Nadu. The 4 laning work of Salem Ulundurpet section (from Km.0.313 to Km.136.670) along with 2 laning of 8 bypasses was taken up on BOT (Toll) mode. The Provisional completion (PCOD) for the stretch from Km. 0.313 to Km. 45.765 was issued on 01.09.2013 and for Km. 45.765 to Km. 136.670 on 28.07.2012. There is a provision in the concession agreement to widen these bypasses to 4 lane configuration by the Concessionaire after a period of 8 years from the PCOD with completion before the 11th anniversary of PCOD. As such, out of total 8 bypasses, widening of 6 bypasses is due for completion in June, 2023 whereas widening of remaining 2 bypasses is due for completion in August, 2024. The Concessionaire has now commenced the work for widening of bypasses to complete the same within the stipulated timeline.
- (c) Since the commercial operation in instant project commenced with effect from 28.07.2012 for the stretch from Km 45.765 to Km 136.670 and with effect from 01.09.2013 for the stretch from Km 0.313 to Km 45.765, the Concessionaire is collecting the toll as per provisions of the Concession Agreement and in accordance with the extant NH Fee Rules.
